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and directs the hearing of appeals on Special Leave Paper Book and in urgent matters it fixes a date for an early hearing of the appeals.

(c) Seven Benches sit to dispose of miscellaneous matters on Mondays and on other days all the courts take up miscellaneous matters as well as regular matters. The number of Benches hearing regular matters has also been increased.

#### T.V. Relay Centres to be opened in West Bengal

\*231. SHRI AMAR ROY PRADHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of relay centres of Television going to be opened in West Bengal; and
- (b) is there any proposal to open a Television Relay Centre/Station at Silliguri to provide facilities to the people of five districts of North Bengal and Sikkim State?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) Two T.V. relay centres, one at Asansol and the other at Murshidabad, in West Bengal are included in the Five Year Plan currently under implementation.

 (b) There is no proposal to set up
 a T.V. Relay Centre/Station at Silliguri.

## Shifting of Headquarters of Fertilizer Corporation of India

\*232. SHRI JANARDHANA POO-JARY: Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:

(a) whether Government are considering to shift the headquarters of

Fertilizer Corporation of India to Calcutta; and

(b) if so, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) Does not arise.

# मथुरा आंद्योगिक समूह की स्थार्पना

0233 श्री निहाल सिंहः क्यापेट्रोलियम और रसायन मंत्री मथुरा रिफाइनरी पर आधा- रित मथुरा उद्योग समूह को स्थापना के बार में 24 अप्रैल, 1979 के अतारांकित प्रश्न संख्या 8330 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

- (क) क्या केन्द्रीय सरकार ने उपरोक्त प्रश्न के भाग (ख) मे उल्लिखित मथुरा रिफाइनरी पर आधारित मथुरा उद्योग समूह की स्था-पना के सम्बन्ध मे निर्णय ले लिया है; और
- (स) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है?

प्रेट्रोलियम, रसायन और उर्वरक मंत्री (श्री वीरन्द्र पाटिल): (क) और (खं) इस संबंध में अभी तक कोई भी अन्तिम निर्णय नहीं लिया गया है।

# Losses in Indian Petro-Chemicals Limited

### \*234. SHRI GHULAM RASOOL KOCHACK:

SHRI P. M. SAYEED:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether the Indian Petro-Chemicals Limited has run into serious difficulties and is incurring huge losses because of indiscriminate import of items produced by this plant;
  - (b) if so, whether the Chairman and Managing Director had warned